बौद्धिक संपदा
भारत
एकस्व/अभिकल्प/व्यापार चिह्न/भौगोलिक
उपदर्शन/आर जी एन आई आई पी एम

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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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**संख्या/No. : POK/Public Notice/Market Survey/01** **दिनांक/Date: 23-09-2026**

## Public Notice

**Subject: Market Survey for ascertaining reasonableness of rate, quality and specification for procurement of Veg Thali under GFR 155**

The undersigned intends to conduct a *Market Survey under Rule 155 of the General Financial Rules (GFR), as amended from time to time, for the purpose of ascertaining the reasonableness of prevailing market rates, quality and specifications in respect of procurement of approximately 361 Nos. of refreshment for delivery at the Patent Office, Kolkata.

The tentative contents/specifications of each refreshment packet are as follows:

1. Veg snacks | 1 item (60-80 gm)
2. Rice | 150–200 grams
3. chapatis | 2 Nos.
4. Dal | (100-120 gm), 1 item
5. Mixed Vegetable | (80-100 gm), 1 item
6. Paneer | Good quantity (80-100 gm), 1 item
7. Veg curry- Good quantity (80-100 gm), 1 item
8. Seasonal green salad | 1 portion
9. raita | 1 No.
10. Dessert | 2 items (40-50 gm)
11. Juice | 1 pack
12. Water Bottle | 100 ml

**The tentative requirement is 361 Nos. of Veg Thali. The Veg Thali is required to be delivered at the Patent Office, Kolkata, CP-2, Sector-V, and Kolkata-91. No separate delivery charges shall be included in the rate quoted for the purpose of this market survey.**

Interested and eligible service providers are requested to submit their indicative rate for the above-mentioned Veg Thali, along with relevant details regarding the quality/specification offered, for the sole purpose of conducting the market survey.

**Important Terms and Conditions:**

1. This exercise is being undertaken only as a Market Survey under Rule 155 of GFR, as amended, for the purpose of assessing/ascertaining the **reasonableness of prevailing market rates, quality and specifications.

Govt. of India The Patent Office ★ Boudhik Sampada Bhawan ★ CP-2, Sector-V, Salt Lake City Kol-700 091

2. This Market Survey Notice shall not be construed as a quotation enquiry, tender, bid invitation, procurement order, or any other form of contractual commitment* by the Office.
3. The rates/details submitted by the service providers shall be treated only as market survey inputs and shall not constitute a quotation or offer for procurement.
4. No service provider shall have any right or claim whatsoever for placement of an order* merely on the basis of participation in this market survey or submission of rates/details pursuant thereto.
5. The Office *shall not be bound to invite or publish any quotation/tender/procurement enquiry on the basis of the rates/details received in response to this Market Survey Notice. Any future procurement, if considered necessary, shall be undertaken separately in accordance with the applicable rules and procedures.
6. The quantity of 361 Nos. of Veg Thali is tentative and may vary depending upon the actual requirement.
7. The rates submitted should be inclusive of all applicable taxes, charges and other incidental expenses, except that no separate delivery charge shall be included, as delivery at the Patent Office, Kolkata is required to be included in the offered rate.
8. The service provider should clearly mention the rate per Veg Thali, along with the proposed quality/specification and any other relevant details necessary for assessment of the market rate.
9. Debarred/blacklisted service providers shall not be eligible to participate in this market survey. The participating service provider should not be under any debarment/blacklisting order issued by any competent authority.
10. The Office reserves the right to seek clarification or additional information from any participating service provider, if considered necessary, solely for the purpose of the market survey.
11. Submission of rates/details in response to this notice shall be deemed to indicate that the service provider has understood the above purpose and conditions of the market survey.

**Interested eligible service providers may submit their indicative rates/details *on or before 25-09-2026 by 02:30 PM, through either through email (admin-ipokolkata@gov.in) or physically at the Front Office, Patent Office, Kolkata, CP-2, Sector-V, Kolkata-91 wherein the cover/email should clearly mention "MARKET SURVEY FOR VEG THALI – NOT A QUOTATION"**

**The Office reserves the right to consider or not consider any information received for the purpose of the market survey, without assigning any reason.**

**This notice is issued solely for the purpose of market survey and ascertainment of reasonableness of rate, quality and specification. It shall not be treated as an invitation for quotation/tender or as a commitment to procure the services.**

**This notice is issued in the interest of effective budgetary control, public interest and administrative exigency.**

**(Parijat Saurabh)**
**Joint Controller of Patents & Designs and Head of Office**
**The Patent Office Kolkata**

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